

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
(Office of the Registrar Judicial)

No.: 174-202/HCLSC/Sgr

Dated: 27/03/2018

**NOTIFICATION**

**Subject: - Rescheduling of National Lok Adalat on 22-04-2018 instead of 14/04/2018.**

It is notified for the information of all the concerned the Hon'ble Executive Chairman NALSA has accorded approval for holding the National Lok Adalat for the month of April 2018 on 22/04/2018 instead of 14<sup>th</sup> of April 2018 being holiday on eve of Dr. B.R. Ambedhkar's birthday.

In this connection, all the concerned who have already been asked to furnish the particulars of the respective cases vide notification no.: 142-168/HCLSC/Sgr./2018 dated: 15/03/2018, To this registry by or before 27/03/2018 can now do the needful by or before 07/04/2018.




Mohammad Yousuf Wani  
Registrar Judicial  
High Court of J&K  
Srinagar

**Copy to:**

1. Principal Secretary to Hon'ble the Chief Justice (Patron-in-Chief) J&K State Legal Services Authority, Jammu for kind information of his Lordship – Hon'ble The Chief Justice.
2. Member Secretary, J&K State Legal Services Authority, Jammu for information of his Lordship- Hon'ble the Executive Chairman.
3. Secretary to Hon'ble Chairman J&K High Court Legal Services Committee for information of his lordship- Hon'ble Chairman.
4. Secretary, J&K High Court Bar Association, Srinagar for information.
5. Commissioner Secretary, Department of Revenue, New Secretariat Jammu, for information & Necessary Action.
6. Labor Commissioner Kashmir, Srinagar for information and necessary action.
7. Chief Engineer PHE, Kashmir, Srinagar.
8. Chief Engineer Electric Maintenance and Ruler Electrification Kashmir/Srinagar.

9. Regional/Divisional Manager Oriental Insurance Ltd.
10. Regional/Divisional Manager Bajaj Allianz Insurance Company Ltd.
11. Regional/Divisional Manager United New India Company Ltd.
12. Regional/Divisional Manager National Insurance Company Ltd.
13. Regional/Divisional Manager ICIC Lombard Company Ltd.
14. Regional/Divisional Manager State Bank of India Kashmir/Srinagar.
15. Regional/Divisional Manager Bank of India Kashmir/ Srinagar.
16. Regional/Divisional Manager Bank of Baroda Kashmir/Srinagar.
17. Regional/Divisional Manager UCO Bank Kashmir/Srinagar.
18. Regional/Divisional Manager Canara Bank Kashmir/Srinagar.
19. Regional/Divisional Manager Yes Bank Kashmir/Srinagar.
20. Regional/Divisional Manager J&K Bank Kashmir/Srinagar.
21. Regional/Divisional Manager HDFC Bank Kashmir/Srinagar.
22. Regional/Divisional Manager Axis Bank Kashmir/ Srinagar.
23. Regional/Divisional Manager Punjab National Bank Kashmir/Srinagar for information and necessary action.
24. Director information Kashmir, Srinagar for publication of the notification in the reputed daily newspaper of Kashmir & Jammu.
25. Director Doordarshan, Srinagar for publication of the notification through earliest news bulletin.
26. Director Radio Kashmir for announcement of the notification through earliest news bulletin.\
27. ✓ I/C NIC High Court of Jammu and Kashmir wing Srinagar for uploading the notification on the Official website of the High Court, Srinagar.
28. Office copy.

  
REGISTRAR JUDICIAL  
HIGH COURT OF J&K  
SRINAGAR